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LOK SABHA

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ram).

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В

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ĸ

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0

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R-contd.

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Shah, Shri Manabendra (Tehri Garh wal).

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Singh, Shri Jai Bahadur (Ghosi).

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Swamy, Shri M. V. (Masulipatnam). Swamy, Shri Shivamurthy Siddappa

(Koppel). Swaran Singh, Shri (Jullundur).

Swell, Shri G. G. (Assm-Autonomous Districts).

T

Tahir, Shri Mohammad (Kishanganj). Tan Singh, Shri (Barmer).

Tantia, Shri Rameshwar (Sikar).

Thengal, Shri K. Nallakoya (Nominated—Laccadive, Minicoy and Amindivi Islands).

Thengondar, Shri Gopalasami (Nagapattinam).

Thevar, Shri V. Vairava (Thanjavur). Thimmaiah, Shri Dodda (Kolar).

Thomas, Shri A. M. (Ernakulam).

Tiwary, Shri Dwarka Nath (Gopalganj).

Tiwary, Shri Kamal Nath (Bagaha). Tiwary, Shri Ram Sahai (Khajuraho). Tripathi, Shri Krishna Deo (Unnao). Trivedi, Shri U. M. (Mandsaur). Tula Ram, Shri (Ghatampur).

Tyagi, Shri Mahavir (Dehra Dun).

Uikey, Shri M. G. (Mandla).
Ulaka, Shri Ramachandra (Koraput).
Umanath, Shri R. (Pudukkottai).
Upadhyaya, Shri Shiva Dutt (Rewa).

Utiya, Shri Buddhu Singh (Shahdol).

Vaishya, Shri Muldas Bhudardas (Sabarmati).

Valvi, Shri Laxman Vedu (Nandurbar).

Varma, Shri Manikyalal (Chittorgarh).

Varma, Shri Ravindra (Thiruvella).
Veerabasappa, Shri S. (Chitradurga).

Veerappa, Shri Ramachander (Bidar). Venkaiah, Shri Kolla (Tenali).

Venkatasubbaiah, Shri Pendekanti (Adoni).

Verma, Shri Balgovind (Kheri).

Verma, Shri Kunwar Krishna (Sultanpur).

Verma, Shri Suraj Lal (Sitapur).

Vidyalankar, Shri Amar Nath (Hoshiarpur).

V-contd.

Vijaya Ananda, Maharajkumar (Visakhapatnam). Vijaya Raje, Shrimati (Chatra). Vimla Devi, Shrimati V. (Eluru). Virbhadra Singh, Shri (Mahasu). Vishram Prasad, Shri (Lalganj). Vyas, Shri Radhelal (Ujjain).

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Wadiwa, Shri N. M. (Seoni).
Warior, Shri K. K. (Trichur).
Wasnik, Shri Balkrishna (Gondia).

Ŧ

Yadab, Shri Nagendra Prasad (Sitamarhi).

Yadav, Shri Ram Harkh (Azamgarh).

Yadav, Shri Ram Sewak (Bara Banki).

Yadava, Shri Bhishma Prasad (Kesaria)

Yajnik, Shri Indulal Kanaiyalal (Ahmedabad).

Yashpal Singh, Shri (Kairana). Yudhvir Singh, Shri (Mahendragarh).

LOK SABHA

The Speaker

Sardar Hukam Singh

The Deputy-Speaker Shri S. V. Krishnamoorthy Rao

Panel of Chairmen

Shrimati Renu Chakravartty Shri Surendranath Dwivedy Shri Thirumala Rao Shri R. K. Khadilkar Dr. Sarojini Mahishi. Shri T. H. Sonavane.

Secretary

Shri S. L. Shakdher

GOVERNMENT OF INDIA

Members of the Cabinet

Prime Minister and Minister of Atomic Energy-Shri Lal Bahadur Shastri.

Minister of Home Affairs-Shri Gulzarilal Nanda.

Minister of Finance-Shri T. T. Krishnamachari.

Minister of Information and Broadcasting-Shrimati Indira Gandhi.

Minister of External Affairs-Shri Swaran Singh.

Minister of Railways-Shri S. K. Patil.

Minister of Law & Social Security-Shri Asoke Kumar Sen.

Minister of Defence-Shri Y. B. Chavan.

Minister of Steel & Mines-Shri N. Sanjiva Reddy.

Minister of Food & Agriculture-Shri C. Subramaniam.

Minister of Petroleum & Chemicals-Shri Humayun Kabir.

Minister of Communications & Parliamentary Affairs—Shri Satya Narayan Sinha.

Minister of Education-Shri M. C. Chagla.

Minister of Labour & Employment-Shri D. Sanjivayya.

Minister of Rehabilitation—Shri Mahavir Tyagi.

Ministers of State

Minister of Works & Housing-Shri Mehr Chand Khanna.

Minister of Commerce-Shri Manubhai Shah.

Minister of Civil Aviation-Shri Nityanand Kanungo.

Minister of Transport-Shri Raj Bahadur.

Minister of Community Development and Cooperation-Shri S. K. Dey.

Minister of Health-Dr. Sushila Nayar.

Minister of State in the Ministry of Home Affairs-Shri Jai Sukh Lal Hathi.

Minister of State in the Ministry of External Affairs—Shrimati Lakshmi N. Menon.

Minister of Supply and Technical Development in the Ministry of Industry & Supply—Shri K. Raghu Ramaiah.

Minister of State in the Ministry of Petroleum & Chemicals-Shri O. V. Alagesan.

Minister of State in the Ministry of Railways-Dr. Ram Subhag Singh.

Minister of Cultural Affairs in the Ministry of Education—Shri R. M. Hajarnavis.

Minister of Irrigation & Power-Dr. K. L. Rao.

Minister of Planning-Shri B. R. Bhagat.

Minister of Defence Production in the Ministry of Defence-Shri A. M. Thomas.

Minister of Heavy Engineering and Industry in the Ministry of Industry & Supply—Shri T. N. Singh.

Deputy Ministers

Deputy Minister in the Ministry of Rehabilitation—Dr. Mono Mohan Das.

Deputy Minister in the Ministry of Food & Agriculture—Shri Shah Nawaz

Deputy Minister in the Ministry of Commerce-Shri S. V. Ramaswamy.

Deputy Minister in the Ministry of Transport-Shri Ahmed Mohiuddin.

Deputy Minister in the Ministry of Community Development & Cooperation— Shri B. S. Murthy.

Deputy Minister in the Ministry of Home Affairs—Shri Lalit Narayan Mishra.

Deputy Minister in the Ministry of Education—Shrimati Soundaram Ramachandran.

Deputy Minister in the Ministry of Food & Agriculture-Shri D. R. Chavan.

Deputy Minister in the Ministry of Information & Broadcasting-Shri C. R. Pattabhi Raman.

Deputy Minister in the Department of Social Security—Shrimati Maragatham Chandrasekhar.

Deputy Minister in the Ministry of Law-Shri Jaganatha Rao.

Deputy Minister in the Ministry of Railways-Shri Sham Nath.

Deputy Minister in the Ministry of Defence-Dr. D. S. Raju.

Deputy Minister in the Ministry of External Affairs-Shri Dinesh Singh.

Deputy Minister in the Ministry of Industry & Supply-Shri Bibudhendra Mishra.

Deputy Minister in the Department of Communications-Shri B. C. Bhagavati.

Deputy Minister in the Ministry of Irrigation & Power-Shri Shyam Dhar Misra.

Deputy Minister in the Ministry of Steel & Mines—Shri Prakash Chandra Sethi.

Deputy Minister in the Ministry of Labour & Employment—Shri Ratanlal Kishorilal Malviya.

Deputy Minister in the Ministry of Finance-Shri Rameshwar Sahu.

Deputy Minister in the Ministry of Health-Shri P. S. Naskar.

Deputy Minister in the Ministry of Education-Shri Bhakt Darshan.

' Parliamentary Secretaries

Parliamentary Secretary to the Minister of Community Development and Co-operation—Shri Annasahib Shinde.

Parliamentary Secretary to the Minister of External Affairs—Shri D. Ering. Parliamentary Secretary to the Minister of Irrigation & Power—Shri S. A. Mehdi.

Parliamentary Secretary to the Prime Minister-Shri Lalit Sen.

Parliamentary Secretary to the Minister of External Affairs-Shri S. C. Jamir.

Parliamentary Secretary to the Minister of Steel & Mines-Shri Doda Thimmaiah.

Vol. XXXVIII. First day of the Eleventh Session of the Third No. 1 Lok Sabha

I

LOK SABHA

Wednesday, February 17, 1965/Magha 28, 1886 (Saka)

The Lok Sabha met at fifteen minutes past Twelve of the Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Mr. Speaker: Secretary may call out the name of the Member who has come to make and subscribe the oath or affirmation under the Constitution.

Secretary: Shrimati Gopikatai Maretrao Kannamwar.

Mr. Speaker: The Minister of Parliamentary Affairs may introduce the Member to the House.

The Minister of Communications and Parliamentary Affairs (Shri Sat-ya Narayan Sinha: Sir. I have great pleasure in introducing to you and through you to the House Shrimati Gopikatai Maretrao Kannamwar who has been returned to Lok Sabha from Chanda constituency of Maharashtra in the vacancy caused by the resignation of Shri Lal Shamshah.

Shrimati Gopikatai Maretrao Kannamwar (Chanda)

12.16 hrs.

OBITUARY REFERENCES

Mr. Speaker: I have to inform the House of the sad demise of three of our friends, namely, Shri E Mathusudan Rao, Shri Badri Datt Pande and Sardar Pratap Singh Kairon.

Shri E. Madhusudan Rao was a sitting Member of this House from

Mahbubabad constituency of Andhra Pradesh. He was also Member of the Second Lok Sabha. He passed away at Warangal on the 29th December. 1964 at the age of 47.

Shri Badri Datt Pande was a Member of the Central Legislative Assembly during the years 1937—46 and also of the First Lok Sabha during the years 1955—1957. He passed away at Almora on the 13th January, 1965 at the age of 83.

Sardar Pratap Singh Kairon was a Member of the Constituent Assembly of India during the years 1946—47. He was assassinated on the 6th February, 1965 while he was travelling in a car from Delhi to his native place. He had participated in the freedom struggle and had served the State of Punjab as a Member of the Legislature first, then as a Minister and then as the Chief Minister.

Would any other Member like to make a brief reference? Last timel had promised that if a brief reference is to be made, it could be made. No.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while,

12.17 hrs.

PRESIDENT'S ADDRESS

Mr. Speaker: Secretary to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 17th February, 1965. 2.

Shri Hari Vishnu Kamath (Hoshangabad): Before you proceed to the day's business, may I on points of procedure seek guidance from you, and I request you to illumine what in my mind is dark at the moment?

Mr. Speaker: Could he wait for a little while more? The Secretary may first lay on the Table a copy of the President' Address.

Shri Hari Vishnu Kamath: The day's business starts now.

Shri Kapur Singh (Ludhiana): He is in the dark. He must be helped.

Mr. Speaker: He will allow him to lay it on the Table.

Shri Hari Vishnu Kamath: I will await your pleasure.

Secretary: I lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 17th February, 1965.

THE ADDRESS

The President: Members of Parliament, I welcome you once again to your labours in a new session of Parliament.

- 2. During the year which has just ended the nation went through its severest trial in recent years when the people lost their beloved leader Shri Jawaharlal Nehru, their friend, philosopher and guide. There were other stresses and strains also. We were greatly distressed by the serious loss of life and property unfortunately caused in South India by unprecedented cyclonic conditions. Relief measures were promptly taken. Some of our difficulties continue and we have to face them with courage and determination. At the same time the country has made significant progress in many directions.
- 3. Looking back on the past twelve months, notice can be taken of several achievements which should inspire hope and confidence. National throme had increased at the rate of only 2.5 per cent, per annum during

the first two years of the Third Plan. In 1963-64, which an increase of 9.2 per cent in industrial output, the figure rose to 4.3 per cent. An increase of about 8 per cent in industrial production is expected during the current year.

- 4. Many public sector undertakings in which heavy investments have been made during the Third Plan, have commenced production. They include the Heavy Engineering Plant at Ranchi, the Mining Machinery Plant at Durgapur, the Refinery at Barauni and the Machine Factories at Pinjore and Kalamasseri. Although production in some of these establishments is still at a pilot stage. we can look forward to a steady increase in their contribution to our economic development in the years to come.
- 5. In power and transport, the country has been making steady progress. The number of electrified villages has gone up from 4,000 at the beginning of the First Plan to nearly 40,000. Power generation by the end of the Third Plan is expected to amount to 11.7 million k.w. as against 5.6 million k.w. at the end of the Second Plan. Shipping tonnage at about 1.4 million GRT has exceeded the Third Plan Railways have adequate capacity to meet our current needs and further development is in progress.
- 6. New oil discoveries were made in Gujarat and Assam and India has secured rights of exploration in the off shore islands of Iran. New and workable deposits of uranium have been found and our reserves of uranium are substantial. A Plutonium Plant, entirely designed and built by the scientists and engineers of the Trombay Establishment is now in operation. The construction of Atomic Power Stations at Tarapur and Rana Partap Sagar has commenced. The use of atomic energy for peaceful purposes will steadily expand in the future based increasingly on indigenous supplies, technology and research.

- 7. Another significant feature has been the greater availability of certain consumer goods of interest to the common man. The production of mill-made cloth alone rose by another 210 million meters in 1964.
- 8. As you are aware, the production of foodgrains did not show any appreciable increase during the three preceding years. In a number of States the availability of foodgrains became inadequate and there were periods of deep anxiety. To meet the situation the import of foodgrains increased and other measures Was were taken to ensure as equitable a distribution of the available supplies as possible. There has recently been some easing of the situation and food prices have registered some decrease. Government are keeping a close watch on the situation and they propose shortly to review the food distribution policy.
- 9. Apart from the measures adopted to deal with the food problem that emerged in recent months, a long term policy of increasing food production has been adopted. A number of steps have already been taken and some are in the process of implementation. The farmer has been assured of minimum prices which have been fixed at economic levels and an Agricultural Prices Commission has been set up to keep the situation under constant review. Special attention is being given to the timely supply of fertilizers and other requirements to the farmer. Quick maturing minor irrigation schemes will be implemented on a priority basis.
- 10. We are beginning this year with the biggest Kharif harvest on record. The Rabi crop also is expected to be appreciably better than in previous years. With these favourable trends and the efforts being made to increase production, our Government are taking all possible steps to achieve long term stability in agricultural prices. To guard against all eventualities, however, a programme of building up buffer stocks in the country out of domestic production and imports has

- been formulated. The Food Corporation, which has been set up in the public sector, will help to ensure orderly marketing and check antisocial trends in the trading community.
- 11. In the industrial sector, although our past record is an impressive one, a fresh momentum is required. This is necessary not only in the interest of stability of prices, but even more for accelerated growth.
- 12. While higher production is the best answer to the threat of inflation. the monetary pressures on the price level and on our external payments cannot be ignored. Part of this pressure comes from unaccounted and undisclosed money. Stringent measures are being taken to unearth such money and there can be no relenting this effort. At the same time, those who are prepared to mend their ways and make a full disclosure of their illegal earnings. should encouraged to do so.
- 13. Further, our Government have already announced that there will be no more deficit financing. This will necessitate curtailment of public expenditure. The expansion of bank credits will also have to be kept in check. A tighter monetary discipline is essential not only to achieve stability of prices but also to secure a better balance between our imports and exports.
- 14. In recent months, Government have had to make substantially large repayments of loans and interest and also to pay large amounts for imports. This has led to a decline in our reserves of foreign exchange despite an increase of nearly 50 crores of rupees in our export earnings during 1964. Measures for remedying the situation are being considered by Government.
- 15. We are now engaged in the formulation of the country's Fourth Five Year Plan. This will be a crucial task. It will cover a vital period. A memorandum on the Plan has been considered by the National Development Council and has been laid on

the Table of Parliament. The most important objective of the Fourth Five Year Plan would be a substantially higher rate of growth with the most effective utilisation of resources. For this task, the Government propose to strengthen the machinery of planning. Emphasis in the Plan will be on agriculture a balanced development of heavy and other industries, creation of large employment opporof tunities. advancement rural sector and narrowing down of and social economic disparities. Special attention is proposed to be given to schemes which will mature quickly. We have to aim at a minimum level of living for every family in this vast country. The implementation of such a Plan will need a dedicated and sacrificial response from all sections of society. t am sure such a response will be forthcoming under your guldance.

16. Public sector projects will be implemented with greater speed and they will be designed to give quick returns to the community in the shape of production and profits. action in respect of many Fourth Plan projects will be taken in the course of this year. To meet shortages in the supply of cement, a Corporation for the production of cement has been set up in the public sector. role of the private sector in the Fourth Plan will also be important It will be Government's endeavour to provide reasonable facilities to the private sector to enable it to fulfil its assigned role efficiently and effective-

17. The importance of accelerating the rate of growth in both agriculture and industry is heavily underlined by the increase in our population. Between 1951 and 1961, the population of the country increased from 360 million to 440 million. At the present rate of growth the population will be 490 million by the end of the Third Plan and 550 million by the end of the Fourth Plan. Family has become an urgent necessity for the nation. An integrated family involving planning service. family planning and maternity and child welfare measures, has been evoived. About 12,000 Family Planning Centres have already been set up.

18. Sound planning is extremely important. It is, however, the result that matters so far as the common man is concerned and results can be obtained in a satisfactory manner only if the administrative machinery for the implementation of plans and policies functions with efficiency, speed and integrity. Improvement of the administrative machinery will, therefore, be one of the principal objectives of Government's endeavours.

19. The Government are conscious of the need to expand and improve the social services, particularly for the Scheduled Castes and Scheduled Tribes. An Educational Commission has been set up to advise the Government on the national pattern of education at different stages. Steps are being taken to expand the housing programme through allotment of more funds and by co-ordinated action for which Housing Boards are being set up. It is also proposed to make land available at reasonable rates to lower income groups.

20. Our Government attach greatest importance to the maintenance of industrial peace through the code of discipline and through the various instruments of negotiation, conciliation and adjudication which exist. Fullest attention is also being paid to measures to promote labour welfare by setting up new Wage Boards for industries and deciding on the recommendations of the Bonus Commission, and by the establishment of consumer co-operatives and fair price shops in industrial establishments and the expansion of the workers' education programme. It is unfortunate that industrial relations in certain sectors during 1964 were somewhat disturbed. It is our Government's earnest hope that both employers and employees will recognise the supreme importance of maximising output by working together with a sense of national purpose.

21. We are greatly distressed by the events in South India. We deplore the

acts of violence which have occurred and extend our deep sympathy to those who have suffered. Doubts about the language issue seem to have agitated the minds of the people there. wish to state categorically that the assurances given by the late Shri Jawaharlal Nehru and re-affirmed by our Prime Minister will be carried out without qualification and reservation. This is essential for the unity of the coun.rv. While Hindi is the official language of the Union, English will continue to be an associate official language. This will continue as long as the non-Hindi speaking people require it. We earnestly hope that this will allay the apprehensions of the people and lead them to return to their normal work. Members of Parliament will no doubt consider this whole policy which has been affirmed and reaffirmed often, in all its aspects, legal, administrative and executive Chief Ministers will be meeting at an early date to consider the situation.

22. The Chinese threat on our Northern borders continues unabated. To strengthen our defences, a Five-Year Defence Plan covering the years 1964 to 1969 is being implemented. New Divisions are being raised and equipped according to schedule. The output of Ordnance Factories last year was nearly double of what it was three years ago. Our Air Force is being expanded to provide better protection against hostile air attacks and ground and logistical support to our troops. Steps to strengthen our Naval defences have also been initiated.

- 23. The increase in defence expenditure imposes an additional burden on the community and diverts our resources from development. We are not engaged in an arms race with any country. At the same time, we are determined to be strong enough to repel any attack on our borders.
- 24. The explosion of a nuclear device by China has shocked peaceloving people all over the world. Another explosion in China may not be
 far off. We have decided that despite
 this development we shall not embark
 on the manufacture of atomic wea-

- pons. We shall, instead, continue to strive for international understanding which will eliminate the threat of nuclear war.
- 25. Our relations with countries near and far, large and small, in the East and in the West, continue to be friendly. Only China continues to adopt a hostile attitude. There has also been unfortunately no improvement in our relations with Pakistan.
- 26. Non-alignment and co-existence remain the essential planks of our foreign policy. We have always firmly believed that peace is essential for the progress of mankind. It is even more necessary for the developing nations of the world who have to tackle enormous problems. For these reasons and because of our natural interest in our neighbourhood, we have felt greatly concerned over the recent events in South-east Asia. Our Government have suggested that a Geneva type conference should be held early, to arrest the dangerous trends which have been developing in Vietnam, in particular, so that a political solution to the problem can be found. We are also in touch with friendly countries in regard to this matter.
- 27. The election of Mr. Harold Wilson as the Prime Minister of the United Kingdom, of Mr. Kosygin as the Chairman of the Council of Ministers of the U.S.S.R. and of Mr. Johnson as the President of the U.S.A. have been significant events. All the three leaders are old friends of India. For the first time, a French Prime Minister has visited India and understanding between the two countries has grown as a result. The visits to our country of the Prime Minister of Ceylon the Chairman of the Revolutionary Council of Burma, the King of Bhutan, Their Majestics the King and Queen and the Foreign Minister of Nepal bear testimony to the growth of friendship between India and her neighbours. We have also had the privilege of welcoming Their Majesties the King and Queen of Belgium, the President of the Republic of Iraq the President of the Supreme Council for

the Armed Forces of the Republic of Sudan, the President of Finland, the Prime Minister of Singapore, the Crown Prince and Prime Minister of Kuwait and the Premier of Mauritus.

- 28. Special mention has also to be made of the visit of His Holiness Pope Paul VI who came to Bombay in Dccember, 1964 to participate in the Eucharistic Congress. In the spirit of our traditions, people belonging to all religions gave him a rousing reception during his short stay in the country.
- 29. As a nation fundamentally opposed to colonialism, we have rejoiced in the emergence of Malawi, Malta and Zambia as sovereign countries. Tomorrow, the Gambia will be a welcome addition to this list.
- 30. During the past year, I paid State visits to the U.S.S.R. and Eire. The warm reception I had in both these countries was an ample tribute to the goodwill that exists for India and her people in these countries.
- 31. The Prime Minister led the Indian delegation to the Conference of Non-aligned Nations at Cario. A fundamental unity and similarity of approach manifested itself in the Conference and gave overwhelming evidence of the continuing validity and relevance of the policy of non-alignment.
- 32. Twenty-two Bills are already before the Parliament for your consideration. Among the new Bills which the Government propose to introduce during the year, are the following:—
 - (i) The Payment of Bonus Bill.
 - (ii) The Factories (Amendment)
 Bill.
 - (iii) The Import and Export Control (Amendment) Bill.
 - (iv) The Indian Tariff (Amendment) Bill.
 - (v) The All-India Handloom Board Bill.
 - (vi) The Seamen's Provident Fund Bill

- (vii) The Rice Milling Industry (Regulation) Amendment Bill.
- (viii) The Patents Bill.
- (ix) The Income Tax (Amendment) Bill.
- 33. A statement of the estimated receipts and expenditure of the Government of India for the financial year 1965-66 will be laid before you.
- 34. Members of Parliament, you have a full and strenuous programme ahead of you. The development of a prosperous socialist society and the expansion of friendly co-operation with other nations of the world remain the basis of our policies. Our objectives are known and our goals are clear. To their attainment you have to guide the nation with unflinching faith and firm resolve.

ग्रभिभाषण

राष्ट्रपति : संसद् के सदस्यगण, संसद के नए प्रधिवेशन का कार्यभार उठाने के लिए एक बार फिर मैं प्राप सबका स्वागत करता हूं।

- 2. हाल ही में जो साल समाप्त हम्रा है. उसमें हमारा देश परीक्षा की एक ऐसी षडी से गुजरा जो पिछले कुछ वर्षों में सबसे कठिन कही जा सकती है। जनता ने भ्रपने प्यारे नेता श्री जवाहरलाल नेहरू को खो दिया; वे लोगों के मित्र, शुभनितक और पथ-प्रदर्शक थे । इसके ग्रलावा ग्रीर भी बहुत सी कठिनाइयों का सामना करना पड़ा। दक्षिण भारत में ग्रभतपूर्व तुफानों के कारण जान भौर माल की जो भारी हानि हई, उससे हमें बड़ा दु:ख पहुंचा । सहायता सम्बंधी उपाय तत्काल बरते गए। हमारे सामने ग्रब भी कछ ऐसी कठिनाइयां हैं जिनका मुकाबला हमें हिम्मत भीर मुर्नदी के साथ करना है। इनके बावजूद हमारे देश ने भ्रनेक दिशाओं में महत्वपूर्ण प्रगति की है ।
- पिछले बारह महीनों पर घ्रगर हम नजर डालें तो हम देखोंगे कि कई क्षेत्रों में

हमें विशेष सफलतायें प्राप्त हुई हैं जो हममें धाशा धौर विश्वास का संचार करती हैं। तीसरी योजना के पहले दो वर्षों में राष्ट्र की धामदनी केवल 2.5 प्रतिशत प्रति वर्ष की दर से बढ़ी थी। 1963—64 में धौद्योगिक उत्पादन में 9.2 प्रतिशत की बढ़ती होने से धामदनी की बढ़ोतरी के धांकड़े बढ़ कर 4.3 प्रतिशत हो गए हैं। चालू वर्ष के दौरान में धौद्योगिक उत्पादन में लगभग 8 प्रतिशत तक की बढ़ती होने की धाशा है।

4' तीसरी योजना के दौरान में पब्लिक सेक्टर के जिन बहुत से प्रतिष्ठानों में भारी मावा में पूंजी लगाई गई थी उनमें उत्पादन गुरू हो गया है। इनमें शामिल हैं: रांची का भारी इंजीनियरी कारखाना, दुर्गपुर का खनन मशीन का कारखाना, बरौनी का तेल शोधक कारखाना और पिजोर तथा कलामासेरी के मशीनी श्रीजारों के कारखाने। हालांकि इनमें से कुछ प्रतिष्ठानों में उत्पादन सभी प्रारंभिक स्तर पर ही है, फिर भी हम यह शाशा कर सकते हैं कि झाने वाले वर्षों में इन कारखानों से हमारे प्राधिक विकास में सहायता मिलेगी।

5. बिजली और परिवहन के क्षेत्र में हमारा देश निरंतर प्रगति कर रहा है। पहली योजना के गुरू में जिन गांवों को बिजली दी गई थी उनकी संख्या 4,000 थी; भव वह बढ़ कर लगभग 40,000 हो गई है। दूसरी योजना के भ्रंत में बिजली के उत्पादन की क्षमता 56 लाख किलोवाट थी; ऐसी भ्रांसा की जाती है कि तीसरी योजना के भ्रंत तक बह बढ़ कर 117 लाख किलोवाट हो जाएगी। पानी के जह जों का टनभार लगभग 14 लाख भ्रीस रजिस्टर टन्स पहुंच गया है जो तीसरी योजना के लक्ष्य से भ्रधिक है। रेलवे में हमारी भ्रांत की भ्रावश्यकताएं पूरी करने की क.फी क्षमता है भ्रीर इसका निरंतर विकास हो रहा है।

6. गुजरात भीर भ्रसम में तेल की नई स्रोज की गई है भीर भारत को ईरान के तटवर्ती द्वीपों में तेल खोजने के भ्रधिकार मिल गए हैं। यूरेनियम के नए और उपयोगी भंडार मिले हैं और हमारे पास यूरेनियम के काफ़ी बड़े रिजर्व हैं। एक प्लूटोनियम प्लांट बालू हो गया है। ट्राम्बे प्रतिष्ठान के वैज्ञा-निकों और इंजीनियरों ने ही इसका डिजाइन तैयार किया और इसे खड़ा किया है। तारापुर और राणा प्रताप सागर में एटमी बिजलीयर बनाने का काम शुरू हो गया है। शांतिपूर्ण उद्देश्यों की पूर्ति के लिए एटमी शक्ति का प्रयोग भविष्य में निग्तर बढ़ाया आएगा और वह प्रधिकाधिक देश में बनी चीजों, देश के ही तकनीकी जान और प्रनुसंधान पर ग्राधारित होगा।

7. एक और महत्वपूर्ण बात यह हुई कि झाम झादमी के काम झाने वाली कई चीखें और झिंछक मात्रा में मिलने लगी हैं। 1934 में मिल के कपड़े का उत्पादन 2100 लाख मीटर झीर बढ़ गया है।

8. जैसा कि श्रापको मालूम है, पिछले तीन वर्षों में खाद्य-सामग्री के उत्पादन में कोई खास बढोतरी नहीं हुई। कुछ राज्यों में खाद्य-सामग्री की कमी हुई जिसके कारण गहरी चिंता की स्थिति उत्पन्न हुई। इस स्थिति का मुकाबला करने के लिए बाहर से ज्यादा खाय-सामग्रं मंगाई गई ग्रीर ऐसे उपाय बरते गए जिनसे सलभ सामग्रीका, जहांतक हो समुचित वितरण किया जा सके । हाल ही में स्थिति Ê में कुछ, सुधार हमा खाने-पीने की बीखों की कीमतें कुछ गिरी हैं। सरकार हालात पर नजर रखे हुए है भौर उसका इरादा है कि निकट भविष्य में खाच-सामग्री के वितरण की नीति पर फिर से विचार किया जाए।

9. हाल के महीनों में खाने की सामग्री की जो समस्या उठ खड़ी हुई थी, उसका सामना करने के लिए जो उपाय किए गए उनके भ्रलावा खाद्य-सामग्री की उपज बढ़ाने के लिए एक लंबे भ्ररसे की नीति भ्रपनाई गई है। कई कदम पहले ही उठाए जा चुके हैं भीर कुछ पर भ्रमल हो रहा है। 15

किसान को यह प्राण्यासन दे दिया गया है कि कीमतें एक निश्चित दर से नीचे नहीं गिरने दी जाएंगी घौर वे घ्राधिक स्तर पर नियत कर दी गई हैं। कीमतों की स्थिति का निरंतर प्रध्ययन करते रहने के लिए एक कृषि मूल्य कमीशन नियुक्त कर दिया गया है। इस बात पर विशेष घ्यान दिया जा रहा है कि किसान को समय पर रासायनक खाद मिल सके घौर उसकी ग्रन्य धावश्यकतायें पूरी हो सकें। प्राथमिकता के घ्राधार पर ऐसी छोटी सिचाई योजनाधों पर धमल किया जाएगा जिन के परिणाम जल्दी निकल सकें।

10. इस साल के शरू में ही खरीफ़ की एसी बड़ी फसल हुई है जैसी पहले नहीं हई थी। प्राणा है, पिछले वर्षों की प्रपेक्षा इस वर्ष रबी की फसल भी काफ़ी भ्रच्छी होगी। इन भनकल परस्थितियों को देखते हुए भीर पदावार को बढाने के लिए जो कोशिश की जा रही हैं, उन्हें ध्यान में रख कर हमारी सरकार खाने-पीने की चीजों की क़ीमतों में लंबे ग्ररसे तक स्थिरता रखने के लिए सभी संभव उपाय बरत रही है। फिर भी हर तरह के संभव परिणामों को ध्यान में रख कर, देश की पैदा-बार भौर भायात की हुई सामग्री में से रक्षित (बफ़र) भंडार बनाने का कार्यक्रम तैयार कर लिया गया है। पब्लिक सैक्टर में जो फड कारपोरेशन स्थापित किया गया है, उस मे सुचारू बाजार-व्यवस्था सुनिश्चित करने भीर व्यापारी वर्ग में समाज-विरोधी कार-बाइयों को रोकने में सहायता मिलेगी।

- 11. श्रौद्योगिक केंद्र में हालांकि हमारा पिछला रिकार्ड भच्छा रहा है, फिर भी उसमें नये सिरे से गतिशीलता लाने की भावश्यकता है। यह न केवल मूल्यों को स्थिर करने के लिए ही भावश्यक है, बेल्कि भधिक उत्पादन के लिए भी।
- 12. मुद्रा-स्फीती के ख़तरे का सही जवाब धिक उत्पादन करना है, फिर भी

मृत्य के स्तर पर मृद्रा के दबाव को और विदेशों में अपनी अदायगी के प्रश्न को भी हम नजरअंदाज नहीं कर सकते । कुछ अंशों में रह दबाव ऐसे धन से उत्पन्न हुआ है जो खाते में नहीं दिखाया जाता और न उस का पता ही दिया जाता है । इस प्रकार के धन का पता लगाने के लिए कठोर उपाय बरते जा रहे हैं और इस कोशिश में कोई ढील नहीं दी जा सकती । साथ ही, उन लोगों को प्रोत्साहन दिया जाना चाहिए जो सीधे रास्ते पर आने को तैयार हैं और कानून के खिलाफ की गई कमाई के बारे में पूरी जानकारी देने को तैयार हैं ।

- 13. इसके घलावा, हमारी सरकार यह घोषणा पहले ही कर चुकी है कि हीन वित प्रबंधन (डेफ़िसिट फाइन न्सिग) नहीं किया जाएगा । इसके लिए सार्वजनिक व्यय पर निष्चत रूप से नियंत्रण करना होगा । वैक ऋण के विस्तार को भी रोकना होगा । मूल्यों में स्थिरता लाने के लिए सुद्रा संबंधी अनुशासन को दृढ़ बनाना ही जरूरी नहीं है, बल्कि यह भी जरूरी है कि हमारे घायात थौर निर्यात में उचित संतुलन कायम रहे ।
- 14. हाल के महीनों में, सरकार को ऋण और ब्याज की ध्रदायगी के रूप में और आयात किए हुए माल के मृत्य के रूप में बहुत बड़ी रकम चुकानी पड़ी है। इससे हमारे विदेशी मुद्रा कोष में कमी थ्रा गई, हालांकि 1964 के दौरान में हमें निर्यात से जो भ्रामदनी हुई, वह पिछले साल की भ्रपेक्षा लगभग 50 करोड़ रपए ध्रधिक थी इस स्थिति को सुधारने के उपायों पर सरकार विचार कर रही है।
- 15. इस समय हम देश की चौथी पंचवर्षीय योजना तैयार करने में लगे हुए हैं। यह एक महत्वपूर्ण कार्य होगा । ये वर्ष हमारे लिए निर्णयक होंगे । इस योजना से संबद्ध एक आपन पर राष्ट्रीय विकास परिषद विचार कर चुकी है और इसे संसद पटल पर रख दिया गया है। चौथी पंच-

वर्षीय योजना का सबसे ग्रधिक महत्वपूर्ण उद्धेश्य होगा--- उत्पादन की गृति बढाना श्रीर साधनों का परे प्रभावकारी ढंग से इस्तेमाल करना । इस काम के लिए सरकार योजना-तंत्र को सदढ करने का विचार कर रही है। इस योजना में खेती-बाडी, भारी धौर धन्य उद्योगों के संतुलित विकास, गांवों की प्रगति ज्यादा लोगों को रोजगार दिलाने धौर सामा-जिक तथा ध्रार्थिक ग्रंतर मिटाने पर जोर दिया जाएगा । ऐसी योजनाम्नों पर विशेष ध्यान दिया जाएगा । जिनके नतीजे जल्दी सामने झाएं। हमें देखना यह है कि इस विशाल देश के हरेक परिवार का रहन-सहन एक खास स्तर से नीचे न गिरे। इस प्रकार की योजना पर ग्रमल करने के लिए यह जरूरी होगा कि समाज का हर वर्ग समर्पण श्रौर त्याग की भावना से काम करे। मझे विश्वास है कि ग्राप का मार्गदर्शन पाकर जनता घ्रपना सहयोग देती रहेगी।

16 पब्लक सैक्टर की प्रायोजनामों पर श्रीर तेजी से काम किया जाएगा भीर इस तरह कि इनके परिणाम उत्पादन ग्रौर लाभ के रूप में जनता के सामने जल्दी घाएं। चौधी योजना की कई प्रायोजनाध्यों पर इस वर्ष से ही ग्रिप्रिम कार्रवाई गुरू कर दी जाएगी। सीमेंटकी कमी दूर करने के लिए पब्लिक सैक्टर में सीमेंट के उत्पादन का एक कारपोरेशन स्थापित कर दिया गया है। चौधी योजना में प्राइवेट सैक्टर का काम भी महत्वपूर्ण होगा । सरकार इस बात का प्रयत्न करेगी कि प्राइवेट सैक्टर को सभी मनासिब सुविधाएं दी जाएं ताकि वह धपना काम अच्छे और कारगर तरीके से कर सके।

17. देश की जनसंख्या में वृद्धि होने के कारए खेती भीर उद्योग दोनों ही क्षेत्रों में उत्पादन की रफ्तार तेज करना बहुत जरूरी हो गया है। 1951 मौर 1961 के बीच देश का जनसंख्या 36 करोड़ से 44 करोड हो गई भीर भगर इसी रफ्तार

माबादी बढती रही तीसरी योजना के घंत में 49 करोड़. ग्रीर चौथी योजना के परे होते-होते 55 करोड हो जाएगी। राष्ट्र के लिए यह बहत **धावश्यक है कि परिवार सीमित रखे** जाएँ। परिवार परिसीमन नियोजन की सम्मिलित-मेबा तैयार की गई है जिसमें परिवर परिसीमन ग्रीर जच्चा-बच्चा के कल्याण का ध्यान रखा आएगा। लगभग 12.000 परिवार नियोजन केन्द्र खोले जा चके हैं।

18. ठीक योजनाएं बनामा तो बहुत जरूरी है ही नेकिन आहां तक जन-सामान्य का प्रश्न है, परिशाम का महत्व ग्रधिक होता है भौर संतोषजनक दंग से परिणाम तभी प्राप्त किए जा सकते हैं जब योजनाधों धौर नीतियों पर धमल करने वाला प्रणासन-तंत्र तेजी, होशियारी धौर ईमानदारी सेकाम करे। इसलिए सरकार खास तौर सेयह प्रयत्न करेगी कि प्रशासन-तंत्र में सुधार किया जाए।

19. सरकार सामाजिक सेवाम्रों का विस्तार तथा मुधार करने की भावण्यकता के प्रति सजग है, विशेषकर धनुसूचित जातियों भौर भादिम जातियों के लिए विभिन्न स्तरों पर शिक्षा के राष्ट्रीय स्वरूप के विषय में सरकार को सलाह देने के लिए शिक्षा कमीशन बनायागया है। प्रधिक धन निर्धारित करके प्रौर समन्वित कार्रवाई करके, भवन निर्माश, कार्यक्रम को बढाने की दिशा में कदम उठाए जा रहं हैं भौर इसी उददेश्य से भवन-निर्माण बोर्ड स्थापित किए जा रहे हैं। कम धामदनी वाले वर्ग के लोगों को मनासिब दामों पर जमीन दिसाने की बात भी सोची जारही है।

20. हमारी सरकार इस बात को बहुत महत्व देती है कि कारखानों में शांति बनी रहे भीर इस काम के लिए बातचीत.

समझौता भ्रीर पंच फैसले के उपलब्ध साधनों से काम लिया जाए । मजदूरों के कल्याण के उपायों पर भी पूरा ध्यान दिया जारहा है। इसी उदेश्य से उद्योगों के लिए मजदूरी बोडं कायम किये जा रहे हैं. बोनस कमीशन की सिफारिशों के ग्राधार पर फैसले किए जारहे हैं, कारखानों में उपभोक्ता सहकार समितियां ध्रीर उचित मुल्य की दुरु। नें खोलो जा रही हैं तथा मजदूर शिक्षा कार्यक्रम का विस्तार किया जा रहा है। यह दुर्भाग्य की बात है कि 1964 के दौरान में कुछ सैक्टरों में श्रीद्योगिक संबंध बिगड़ गए । हमारी सरकार को पूरी आशा है कि मालिक और मजदूर दोनों भ्रधिक से भ्रधिक उत्पादन का पहत्व समझेंगे और देशहित को सामने रखकर, साथ मिलकर, काम करेंगे।

21. दक्षिण भारत की घटनाश्रों से हमें बहुत दुःख पहुंचा है। हम हिसात्मक कार्रवाइयों की निंदा करते हैं ग्रीर ग्रपनी हार्दिक संवेदनाएं उनके प्रति प्रकट करते हैं जिन्हें क्षति पहुंची है। ऐसा लगता है वहां केलोगों के मन में भाषा के प्रश्न के प्रति कुछ संदेह उत्पन्न हुए जिनसे वे उत्तेजित हो उठे। हम स्पष्ट रूप से यह कहना चाहते हैं कि स्वर्गीय जवाहरलाल नेहरू ने जो ग्राप्यासन दिए थे ग्रीर जिनकी पूनर्प्ष्टि हमारे प्रधान मंत्री ने की है, उनपर पूरी तरह भौर बिना किसी शर्त के ग्रमल किया जाएगा। देश की ुएकता के लिए यह बहुत जरूरी है। यद्यपि हिन्दी भारत संघ की राज-भाषा है, भंग्रेजी सह राजभाषा के रूप में बनी रहेगी । यह तब तक चलेगा जब तक महिंदी भाषी इसकी ग्रावश्यकता समझते हैं। हमें पूरी ग्राशा है कि इससे लोगों की भाशंकायें दूर होंगी और वे अपने सामान्य काम-काज पर लौट जायेंगे। इसमें सं देह नहीं कि संसद् के सदस्यगण इस पूरी नीति पर विचार करेंगे कि जिसको पुष्टि ग्रौर

पुनर्पृष्टि, उसके बैध, प्रशासनिक श्रीर कार्यकारी सभी पहलुक्षों केसाथ,ग्रक्सर की गई है। इस परिस्थिति पर विचार करनेके लिए शीघ्र ही मुख्य मंत्रियों का एक सम्मेलन बुलाया गया है।

22. हमारी उत्तरी सीमाग्रों पर चीनी खतरा बराबर बना हमा है। ग्रपने बचाव के साधनों को मजबूत करने के लिए एक पंचवर्षीय रक्षायोजनापर काम हो रहा है जो 1964 से 1969 तक चलेगी। कार्यऋम केग्रनसार नए डिवीजनों को तैयार ग्रीर हथियारबंद किया जा रहा है। तोन वर्ष पहले हमारी ग्राइंनैन्स फैक्टरियाँ जितना सामान तैयार करती थी, पिछने साल उन्होंने उससे लगभग दुगना तैयार किया । हवाई सेना क। विस्तार किया जा रहा है ताकि वह दृश्मन केहवाई हमलों से हमारी रक्षा ज्यादा ग्रज्छी तरह कर सके. ग्रौर फौजों को लडाई के मैदान में एक जगह से दूसरी जगह लेजाने ग्रीर सामान पहुंचाने में भी उनकी सहायता कर सके । नौसेना का मजबूत बनाने के लिए भी कदम उठाए गए हैं।

23. रक्षा पर खर्च बढ़ जाने से मुल्क के ऊपर घरिक बोझ घा पड़ा है। धीर विकास के साधनों को दूसरी घोर लगाना पड़ा है। हियदार बनाने में हम किसी घी देश के साथ होड़ नहीं लगा रहे हैं। साथ ही, घपने को मजबूत बनाने का हमारा पक्का इरादा है ताकि कोई हम पर हमला करे तो हम उसका मुकाबला कर सकें।

24. चीन के एटमो विस्फोट से दुनियां के सभी शांति-प्रिय लोगों को धक्का लगा है। हो सकता है, चीन जल्द ही दूसरा विस्फोट करे। हमने यह निकचय किया है कि इस स्थिति के बावजूद भी हम एटमी हथियारों को बनाने का काम शुरू नहीं करेंगे। इसके बजाय हम अन्तर्राष्ट्रीय समझ-बूझ बढ़ाने की कोशिश

करेंगे ताकि एटमी लड़ाई का ख़तरा ही मिट जाय।

25. दूर और पास के, बड़े और छोटे, पूरव और पिच्छिम के सभी देशों के साथ हमारे सम्बन्ध दोस्ती के हैं। सिर्फ़ चीन ने हमारी तरफ दुश्मनी का रुख प्रक्रित्यार कर लिया है। बदकिस्मती से पाकिस्तान के साथ भी हमारे सम्बन्धों में कोई सुधार नहीं हुआ।

26. ग्टबन्दी से ग्रलगाव भीर सह-जीवन हमारी विदेश नीति के दो ब्नियादी सिद्धान्त हैं। हमारा हमेशा यह दढ़ विश्वास रहा है कि इन्सान की तरक्की के लिए शांति बहुत जरूरी है। दुनिया के जो देश विकास की श्रोर बढ रहे हैं उनके लिए तो यह भौर भी जरूरी है क्योंकि उनको बड़ी बड़ी समस्याग्री का सामना करना है। इन कारणों से, भौर कदरतन पडोसी देशों में दिलचस्पी रखने की वजह से भी इधर जो घटनाएं दक्षिण-पूर्व एशिया में हुई हैं, उनसे हमें बड़ी चिन्ता है। एँसी घटनाएं जो खतरनाक मोड़ ले रही हैं, बास कर वियतनाम में, उनको रोकने के लिए हमारी सरकार ने यह सुझाव दिया है कि जल्द ही जैनेवा की तरह का कोई सम्मेलन बुलाया जाए ताकि इस समस्या का कोई राजनीतिक हल निकाला जा सके । इस मामले पर हम श्रपने दोस्त मुल्कों के सम्पर्क में भी हैं।

27. मिस्टर हैरल्ड विल्सन का युनाइटेड किंगडम के प्रधान मन्त्री के रूप में, मि० कोसीजिन का सोवियत समाजवादी गणतन्त्र संच के मन्त्रिमण्डल के प्रध्यक्ष के रूप में धौर संयुक्त राज्य प्रमरीका में मिस्टर जॉनसन का प्रेजीडेण्ट चुना जाना बड़ी घहम घटनाएं हैं। ये तीनों नेता भारत के पुराने मित्र हैं। फांस के प्रधान मन्त्री ने पहली बार मारत की याता की हैं, परिणामस्बरूप दोनों देशों में समझ-बूझ बड़ी हैं। श्री लंका की प्रधान मन्त्री, वर्मा को कान्तिकारी परिवद् के चेयरमैन, भूटान के महाराज धौर नेपाल के महामहिम महाराजाधिराज धौर नेपाल के महामहिम

मन्त्री की भारत याद्वाएं इस बात की सबूत हैं कि भारत भीर उसके पड़ोसियों में दोस्ती बढ़ी है। बेल्जियम के महामहिम राजा भीर रानी, ईराक गणतन्त्र के राष्ट्रपति, सूडान गणतन्त्र के सैन्यदल के सर्वोच्च परिषद् के प्रध्यक्ष फिनलैण्ड के राष्ट्रपति, सिंगापुर के प्रधान मन्त्री, कुवाइत के युवराज भीर प्रधान मन्त्री का स्वागत करने का मौका भी हमें मिला।

28. परम पावन पोप पाल वष्टम् की यावा भी विशेष उल्लेखनीय है जो दिसम्बर, 1964 में यूकेरिस्टिक कांग्रेस के भाग लेने के लिए बम्बई पधारे। वे हमारे देश में कुछ ही दिन वके, फिर भी, भपनी परम्परा के भनुसार सब धर्मी के लोगों ने उनका हार्दिक स्वागत किया।

29: हमारा मुल्क उपनिवेशवाद का पूरा विरोधी है; इसलिए मलावी, मास्टा धौर जिम्बया की झाजादी पर हमें बड़ी खुशी हुई। हमें प्रसन्नता है कि कल इस मूची में गंबिया का नाम भी जुड़ जाएगा।

30. पिछले वर्ष सोवियत समाजवादी गणतन्त्र संघ भीर भायर की सरकारों के निमन्त्रण पर मैंने उन देशों की यात्राएं की । दोनों देशों में मेरा जो हादिक स्वागत हुधा, वह इस बात का सबूत है कि इन देशों में भारत भीर उसकी जनता के लिए बड़ी सद्भावना है।

31. गृटों से धलग देशों का जो सम्मेलन काहिरा में हुआ उसके भारतीय शिष्टमण्डल का नेतृस्व प्रधान मन्त्री ने किया। सम्मेलन में जो बुनियादी एकता और एक तरह का जो रुख देखा गया उससे इस बात का भारी सबत मिला कि गृटों से धलग रहने की नीति बराबर सही और ठीक रही है।

32. संसद् के सामने 22 बिल हैं जिन पर आपको विचार करना है। साल के दौरान

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में जो नए बिल सरकार सामने लाना चाहती है, उनमें से कुछ ये हैं :---

23

- (1) बोनस की ग्रदायगी का बिल।
- (2) फैंक्टरी (संशोधन) बिल।
- (3) भ्रायात निर्यात नियन्त्रण (संशोधन) बिल:
- (4) भारतीय टैरिफ (संशोधन) बिल।
- (5) म्रख़िल भारतीय हयकरघा बोर्ड बिल ।
- (6) नौ-जन प्रावीडैण्ट फण्ड बिल।
- (7) चावल-पिसाई उद्योग (विनियम) संशोधन बिल ।
- (8) पेटेन्ट बिल ।
- (9) ग्राय-कर (संशोधन) बिल।
- 33. 1965-66 के वित्तीय वर्ष में भारत सरकार के प्राय-व्यय के प्रनुमान का एक व्यौरा भ्रापके सामने रक्खा जाएगा।

34. संसद् सदस्यगण, ध्रापके सामने एक लम्बा चौड़ा कार्यक्रम है धौर उसे पूरा करने में घापको बड़ा श्रम करना पड़ेगा । एक सम्पन्न समाजवादी समाज का विकास धौर दुनिया के दूसरे देशों के साथ दोस्ती धौर सहयोग का विस्तार हमारी नीति की बुनियादें हैं। हम क्या करना चाहते हैं यह सबको मालूम है धौर हमारी मंजिल साफ़ हमारे सामने है । वहां तक पहुंचने के लिए पक्के इरादे धौर पूरे विश्वास के साथ ग्रापको राष्ट्र का प्य-प्रदर्शन करना है ।

12.18 hrs.

RE: ADJOURNMENT MOTIONS (Procedure)

Shrimati Renu Chakravartty (Barrackpore): May I now ask you what is going to happen to the adjournment motion on the failure of the Government regarding the language question? You have sent a note say-

ing that the matter is under the consideration of the Speaker. I would urge you to allow this adjournment motion to be moved now.

Shri N. C. Chatterjee (Burdwan): I shall join her in this. It is a very vital matter. 'The Prime Minister has written to me that it could be debated on the President's Address. That will not be proper. It should not be diluted.

Mr. Speaker: The hon. Members would kindly recall the decision that this House had taken in 1962. We had decided that all notices received on the day when the President's Address is delivered will be taken up on the next day; the condition regarding be urgency would waived. They would be considered on the next day and not on the day when the President's Address is delivered to Members of both the Houses. House had agreed to that procedure. If we have to make a change in that, that will be seen afterwards. The adjournment motions that have been tabled and in respect of which notices had been given will be taken up tomorrow.

Shri Hari Vishnu Kamath (Hoshangabad): May I submit in all humility one thing with due deference to the decision that was taken by the House in 1962?

The rules of procedure which govern the conduct of business are silent on the point. They refer to the discussion on the President's Address and other cognate matters, but there is no prohibition in any of the rules.

Mr. Speaker: I would submit to the House that I have not relied upon any particular rule. and Shri Kamath also says that there is no prohibition. I had agreed there, and, therefore, last time I had said that we might establish a convention, and the House had agreed to it. Therefore, we have established that convention, and I think the House will now try to observe that. If we want to change

it, that would be a different matter, and that can be taken up afterwards. But this time at least, we might go on with the convention we are having.

Shri Hari Vishnu Kamath: May I request again that i case a decision has been taken once and for all in 1962 with regard to this particular matter, the relevant rule might be amended?

Mr. Speaker: We shall consider that also.

Shri Hari Vishnu Kamath: Do I take it as an assurance that the adjournment motions given notice of by us for today on the tragic disturbances in Madras would be taken up tomorrow?

Mr. Speaker: All notices that have been given for today would be taken up tomorrow.

Shri Hari Vishnu Kamath: But then, there is another matter to which I would like to refer, and I hope you would permit me to raise it after the Secretary has laid the Bills on the Table of the House....

Mr. Speaker: He had agreed to wait.....

Shri Hari Vishnu Kamath: I am not talking about this one, but there is another matter.....

Mr. Speaker: After this has been completed, he can raise it.

12.21 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 24th December, 1964:—

- The Official Trustees (Amendment) Bill, 1964.
- (2) The Appropriation (Railways) No. 3 Bill, 1964.

(3) The Indian Tariff (Amend-ment) Bill, 1964.

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(4) The Repealing and Amending Bill, 1964.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 24th December. 1964:—

- The Industrial Disputes (Amendment) Bill, 1964.
- (2) The Food Coroprations Bill, 1964.
- (3) The Anti-Corruption Laws (Amendment) Bill, 1964.
- (4) The Slum Areas (Improvement and Clearance) Amendment Bill. 1964.
- (5) The Hindu Marriage (Amendment) Bill. 1964.
- (6) The Provisional Collection of Taxes (Amendment) Bill, 1964.
- (7) The Essential Commodities (Amendment) Bill, 1964.
- (8) The Prevention of Food Adulteration (Amendment) Bill, 1964.
- (9) The Payment of Wages (Amendment) Bill, 1964.
- (10) The Standards of Weights and Measures (Amendment) Bill, 1964.
- (11) The Foreign Exchange Regulation (Amendment) Bill, 1964.

12.22 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING POLITICAL COTRI-BUTIONS MADE BY COMPANIES

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a statement showing political contributions made by companies during the period from middle of 1981 to

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[Shri T. T. Krishnamachari] the 15th September, 1964. [Placed in Library See No. LT-3756/65].

INCOME-TAX (AMENDMENT) ORDINANCE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha); I beg to lay on the Table a copy of the Income-tax (Amendment) Ordinance, 1965 (No. 1 of 1965) promulgated by the President on the 6th January, 1965, under provisions of Article 123 (2) (a) of the Constitution. [Placed in Library. See No. LT-3759/65].

RULES UNDER UNIVERSITY GRANTS COMMISSION ACT

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): On behalf of Shri M. C. Chagla, I beg to lay on the Table a copy each of the following Rules under sub-section (3) of section 25 of the University Grants Commission Act, 1956:—

- (i) The University Grants Commission (Terms and Conditions of Service of Employees) Amendment Rules, 1964, published in Notification No. G.S.R. 1255 dated the 5th September, 1964
- [Placed in Library. See No. LT-3757/65.]
- (ii) The University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Amendment Rules, 1964, published in Notification No. S.O. 3586 dated the 10th October, 1964.
- [Placed in Library. See No. LT-3758/65.]

PROCLAMATION BY PRESIDENT UNDER
ARTICLE 356 OF THE CONSTITUTION
VARYING PROCLAMATION ISSUED
EARLIER IN RELATION TO STATE OF
KERALA

STATE LEGISLATURE (CONTINUANCE OF USE OF ENGLISH LANGUAGE)
ACT

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): On behalf of Shri Hathi, I beg to lay

on the Table a copy each of the following papers:-

- (i) Notification No. G.S.R. 119 dated the 14th January, 1965, publishing the Proclamation issued by the President under article 356 of the Constitution, varying the Proclamation issued on the 10th September, 1964, in relation to the State of Kerala.
- [Placed in Library. See No. LT-3760/65.]
- (ii) The Kerala State Legislature (Continuance of the use of English Language) Act, 1965 (President's Act, No. 1 of 1965) under sub-section (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1964.

[Placed in Library. See No. LT-3761/65.]

Annual Report of National Research
Develoment Corporation of India

Shrimati Soundaram Ramachandran: I beg to lay on the Table a copy of Annual Report of the National Research Development Corporation of India, for the year ending the 31st March, 1964, (English and Hindi versions) along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

[Placed in Library. See No. LT-3762/65].

12.24 hrs.

PRESS COUNCIL BILL

REPORT OF JOINT COMMITTEE

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R.Pattabhi Raman): I beg to lay on the Table a copy of the Report of

the Joint Committee of the Houses on the Press Council Bill, 1963.

PAPER LAID ON THE TABLE—contd.

NOTIFICATION UNDER BENGAL FINANCE (SALES TAX) ACT AS IN FORCE IN DELHI

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):
I beg to relay on the Table a copy of Notification No. F.4(33)/62-Finance (E) published in Delhi Gazette dated the 17th September, 1964, under subsection (4) of section 26 of the Bengai Finance (Sales Tax) Act, 1941, as in force in the Union Territory of Delhi [Placed in Library. See No. LT-3762/651.

PRESS COUNCIL BILL-contd.

EVIDENCE BEFORE JOINT COMMITTEE
The Deputy Minister in the Ministry
of Information and Broadcasting
(Shri C. R. Pattabhi Raman): I beg
to lay on the Table a copy of the
evidence tendered before the Joint
Committee of the Houses on the Press
Council Bill. 1963.

12.26 hrs.

STATEMENT RE. FOREIGN EX-CHANGE SITUATION

The Minister of Finance (Shri T. T. Krishnamachari): Mr. Speaker. Sir. I crave the indulgence of the House for making this statement on the opening day of the Parliament as I wish to take Honourable Members into confidence, at the earliest opportunity, about the extremely difficult foreign exchange position in we find ourselves at present. Our foreign exchange reserves have declined more or less steadily during the current fiscal year. Some during the months of April-September, when export receipts are usually

low is a normal feature of balance of payments. The decline in reserves during April-September 1964, however, was almost twice as large as in the same period of 1963. What is even more disturbing, the decline in reserves has continued during the past 4 or 5 months when we should normally be gaining reserves in order to meet the requirements of the coming lean season for exports. On February 12, 1965, the foreign assets of the Reserve Bank stood at about Rs. 79 crores. As Honourable Members are aware, the Reserve Bank is required to hold as a minimum Rs. 200 crores of reserves in form of gold and foreign securities. The Reserve Bank has been able, in fact, to abide by this requirement for some time only on the basis of transfer to the Bank of gold which the Government had acquired over the years.

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2. The recent decline in reserves is the result of a variety of factors. In view of shortages of foodgrains the country and the pressure on prices, we have had to provide for larger imports of food and fertilizers against free foreign exchange. Payments on account of defence imports have also been increasing; and we have had to provide for larger repayment obligations in respect of the growing volume of our indebtedness abroad. While exports have been rising the increase this year has not been as large as in 1963-64; and it has not been reflected fully in the receipt of foreign exchange. A part of the increase in exports has been to countries with whom settlements in trade and payments are made in rupees, and bring, therefore, no free foreign exchange. There is reason also to believe that export earnings have been slower in coming because of higher interest rates elsewhere. A part of the decline in reserves may, therefore. be short-term in character and may be expected to reverse itself over the coming months. Even so Honourable Members would appreciate given the low level to which reserves

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have already fallen and the requirements during the coming months, the adoption of all possible remedial measures cannot brook any delay.

- 3. First and foremost, we have to reduce inflationary pressures in the economy. The strictest fiscal monetary discipline has to be observed in the interest both of stability of prices and of improvement in payments position. The Budget οf the Central Government for the year 1965-66 will be announced ten days from now, and I do not wish to say anything about this at this stage. But it is clear that the financial operations of the Central and State Governments as well as those of public and private sector enterprises will necessarily have to be guided by the over-riding consideration of avoiding inflation. I have taken this up with the Governments and I have no doubt that in the present grave situation I can count on their whole-hearted cooperation.
- 4. On the monetary side. several measures have been taken during the past year to bring about orderly increase in interest rates and to slow down the pace of menetary expansion. The Reserve Bank has just announced further measures to this end. The Bank Rate has been creased from 5 per cent to 6 per cent Coupled with this, the terms governing the rates at which scheduled banks are eligible to borrow from the Reserve Bank have been made stiffer. Banks will be able to borrow at the Bank Rate only when their net liquidity ratio comes to 30 per cent or more as against 28 per cent at present. The borrowing rate of the individual scheduled bank will increase by 1} per cent for every 1 per cent decline in its liquidity ratio below 30 percent
- 5. The Reserve Bank has also taken steps to make appropriate changes in other interest rates in the economy. Thus, banks have been asked to raise the interest rates on their term deposts as well as savings bank deposits.

- The ceiling limit to the lending rates of banks has been raised from 9 per cent to 10 per cent. The Reserve Bank lending rate to cooperative banks would also now be higher by 1 per cent. Appropriate changes in other interest rates, including those paid and charged by Government and other financial institutions also being made. These measures should limit the expansion of bank credit and bring about an appreciable reduction in inflationary pressures in general by encouraging a greater flow of savings and a greater sense of economy in the use of scarce capital resources. The Reserve Bank watch carefully the expansion credit and money supply in the economy in the light of genuine requirements of growing production and will take whatever further measures that might be necessary in this regard.
- 6. In the present foreign exchange position, we have also to take every possible measure to bring about the utmost economy in imports. Import allocations for the current half year have already been reduced. However, some financial restraint bringing about greater economy imports is also necessary. I propose, therefore, to take advantage of powers already available for this purpose. A notification being issued to levy a regulatory customs duty of 10 per cent of the value of imports on all imports with the exception of foodgrains, fertilizers, cides, books and accessories for family planning. This notification will come into effect immediately.
- 7. We propose to review all commitments for Government imports against free foreign exchange with a view to achieving all possible economies in this regard. Import allocations in furture will have to be based strictly on the success of the measures that we are now taking in bringing about a quick improvement in our reserves.
- 8. The Aid-India Consortium organised by the World Bank is to meet

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other ways.

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in Parts towards the middle of next month to consider our requirements of assistance during the coming year. In view of our difficult payments position and the continuing shortage of imported raw materials and components, we propose to request the Consortium for maximum possible assistance for financing non-project imports and for providing immediate relief to our balance of payments in

9. Our export performance over the past two or three years has been a matter of some satisfaction. Given our needs, however, we have to make even more strenuous efforts to promote a further increase in exports. Higher exports inevitably imply some sacrifice of domestic consumption and investment. But in the context of our difficult foreign exchange situation, larger exports must take precedence over domestic requirements, however urgent. We shall continue, therefore, to explore all possible avenues for increasing our export earnings. We are reviewing all our export promotion measures with a view to take whatever additional steps that may be necessary to ensure a continuing increase in export earnings. Import entitlement licences against exports will be increasingly related to actual receipt of export earnings.

10. The measures we are now taking will take some time before their full effects are realised. In meanwhile, it will be necessary us to have some support from outside to tide over our immediate difficulties. I have, therefore, our Executive Director on the Board of the International Monetary Fund to request that institution for a standby credit to the maximum extent possible. I cannot emphasise too rongly that accommodation from the International Monetary Fund is available only for meeting short-term difficulties, We have large outstanding repayment obligations amounting to 200 million dollars to the Fund in respect of the drawings we made at the beginning of the current Plan

period. Any accommodation that we may get from the Fund now will also have to be repaid over the next few years. Efforts to strengthen our balance of payments by utmost fiscal and monetary discipline as well as by vigorous export promotion and economy in imports will have to maintained, therefore, over a number of years and indeed reinforced from time to time in the light of prevailing circumstances. It is only by continuous attention on the highest priority basis to this task of improving our payments position that we avoid in future the kind of critical situation in regard to foreign change that we have faced so often in the recent past and are facing once again at the present moment. I have every confidence that Honourable Members would extend to the Government utmost co-operation in this task of restoring and preserving the external viability of the economy.

RE: PRESIDENT'S ADDRESS

12.34 hrs.

Shri Harl Vishnu Kamath (Hoshangabad): Mr. Speaker. Slr. I rise with considerable trepidation, but I think that on this unique occasion when both Houses have had the privilege of listening to the President's Address, this point should be cleared once and for all. All of us listened cerefully, patiently and intently to the President's Address. It was however distressing at certain points, at certain stages, to hear the President slur over some phrases and perhaps omit certain words.

Mr. Speaker: Should we refer to these things?

Shri Hari Vishnu Kamath: That is why I said 'with some trepidation'. But may I invite your attention—I am not a stickler for rules or articles of the Constitution. I know there was some disability—to article 87 of the Constitution which lays down and

Statement re: foreign exchange

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situation [Shri Hari Vishnu Kamath]

provides that the President shall deliver the Address. It would have been perhaps much better if, in these circumstances, the President's Address in the English language also, had been read out or delivered as it was done last year. I remember that the same difficulty came in. I would, therefore, request vou to sav in terms of the articles of the Constitution, it will be held, inspite of what has happened, that the President has delivered the Address in the English language also. We wish him a speedy recovery, and I hope his health will be resorted to normalcyere

Mr. Speaker: The intention is that after such a solemn inauguration, we should not enter into any controversial matters.

Shri Hari Vishnu Kamath: It is not controversial.

Mr. Speaker: Let us not disagree on any points at least for today.

Shri Hari Vishnu Kamath: There is no disagreement.

Mr. Speaker: I may differ with Mr. Kamath's interpretation; I would not like to disagree with him on this day

at least. Everything can be said when the Address is being discussed. We will take it up and Mr. Kamath can raise it then.

Bill

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12.39 hrs.

ARMED FORCES (SPECIAL PO-WERS) CONTINUANCE BILL*

The Minister of External Affairs (Shri Swaran Singh): Sir, I beg to move for leave to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958 for a further period.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958 for a further period."

The motion was adopted.

Shri Swaran Singh: Sir, I introduce the Bill.

12,40 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 18, 1965/Magha 29, 1886 (Saka).

^{*}Published in the Gazette of India Extraordinary Part II, Section 2, dated 17-2-65.